

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Kamal Babbar  
Vs  
Aruna Hotels Ltd & Ors

**MAIN PETITION NUMBER** : CP/133(CHE)2021  
**(IA/MA) APPLICATION NUMBERS**

IA(CA)/42(CHE)/2023

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**ORDER**

Present: Mr. Manickam, Ld. Counsel for Petitioner.  
Mr. P.H.Arvinth Pandian, Ld. Senior Counsel for Respondent.

Ld. Counsels for the parties submit that all the documents / pleadings have been updated in terms of the order dated 22.02.2024.

List the petition and application for hearing on **26.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**